

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 132/91

New Delhi this 27th day of September, 1995.

Hon'ble Shri N.V. Krishnan, Acting Chairman
Hon'ble Mrs. Lakshmi Swaminathan, Member(J).

..... Mahesh Dutt Kaushik
S/o Late Shri C.R. Kaushik
C/o Shri R.Dayal,
Advocate,
17-A, Meenakshi Garden,
New Delhi - 110 018
..... Applicant

Through Advocate Shri R. Dayal (though none appeared).

Versus

1. Union of India
Through its Secretary,
Ministry of Communication,
Dept. of Post, Dak Tar Bhawan,
New Delhi - 110 001
 2. The Sr. Suptt. of Post Office,
Delhi North Division,
Delhi - 110 054

Through Advocate Shri M.M. Sudan,

ORDER (ORAL)

(By Hon'ble Shri N.V. Krishnan, Acting Chairman)

On 30.5.1995 Shri G.D. Bhandari had appeared as proxy counsel for the applicant. On 23.8.1995 none appeared for the applicant. We directed the issue of notice to the applicant. The notice has been served, yet none is present for the applicant. In the circumstance, we dismiss this O.A. in default.

(Mrs. Lakshmi Swaminathan)
Member (J)

(N. V. Krishnan)
Acting Chairman

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